

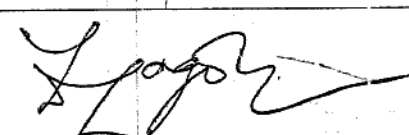
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OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 2nd December, 2019 till further orders.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Surinder Kumar Shrama, ASJ-05	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Kalyanpuri	Sh. Naresh Kumar Malhotra, ASJ-06	Sh. Man Mohan Sharma, ASJ (SFT'C)
2.	Sh. Man Mohan Sharma, ASJ(SFTC)	Mayur Vihar Mandawali Laxmi Nagar Gandhi Nagar	Sh. Manish Gupta, ASJ-01	Sh. Surinder Kumar Shrama, ASJ-05
3.	Dr. Satinder Kumar Gautam, ASJ-03	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Ms. Navita Kumari Bagha, ASJ (FTC -02)	Sh. Ajay Gupta, ASJ-02 (NDPS)
4.	Sh. Ajay Gupta, ASJ-02 (NDPS)	Preet Vihar New Ashok Nagar Patparganj	Sh. Kuldeep Narayan, ASJ-04	Dr. Satinder Kumar Gautam, ASJ-03

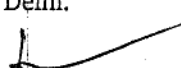

(Deepak Jagotra)
District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. ~~8844-8852~~ D&SJ (East)/KKD/Delhi

Dated 26-11-19.

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.


District & Sessions Judge: East District
Karkardooma Courts, Delhi.